

country's needs to prevent pollution of water and if so, details thereof and time frame in which the problem is proposed to be tackled ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) Yes, Sir; Some stretches of rivers, primarily those in the neighbourhood of large cities are polluted.

(b) Pollution of major rivers in the country is contributed by disposal of untreated waste water from the cities and towns (80% to 90% of total pollution). Pollution potential in the river Ganga basin arising out of human habitation, industrial use fertiliser/pesticides etc. has been estimated. Municipal waste water accounting for 80% to 90% and industrial effluents for 10% to 20%. Studies on river-basin specific pollution on discharge from farms, fertilizers and pesticides (except for Ganga) have not been made. Studies are being initiated in the basins of Brahmani, Brahmaputra, Cauvery, Krishna, Damodar, Mahi and Sabarmati in the 7th Plan and such studies on the remaining rivers of the country will be taken up and plans drawn later on.

(c) and (d). Yes, Sir; An expert Committee constituted by the Department of Environment has prepared an Action Plan for the Prevention of pollution of Ganga. Under the first phase of the programme, 27 class I cities would be taken up at an estimated cost of Rs. 250 crores.

(e) No such perspective plan has been drawn so far. However, plans will be formulated in due course of time. Time frame cannot be predicted at this stage.

[*Translation*]

Complaints Against Military Officers of Danapur Cantonment Recruitment Office

2352. SHRI ABDUL HANNAN ANSARI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of complaints received by Central Bureau of Investigation, Patna against the Military Officers of Danapur Cantonment Recruitment Office from January, 1963 to 20 March, 1985; and

(b) the number of complaints disposed of and those which are still pending ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA) : (a) and (b). The information is being collected and will be laid on the Table of the House.

[*English*]

Loss of Forests Due to Floods

2353. SHRI BANWARI LAL BAIRWA : Will the PRIME MINISTER be pleased to state :

(a) the causes of the increased intensity of floods all over the country;

(b) the extent to which loss of forests are responsible for such a phenomenon; and

(c) the details of the schemes for preservation of forests in hill areas to prevent floods ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) The main causes of increased intensity of floods in the country are.

(i) Denudation of forests;

(ii) Excessive grazing;

(iii) Extension of agriculture and horticulture to steep slopes without conservation measures;

(iv) Poor drainage;

(v) Abnormal rainfall; and

(vi) Tidal bores.

(b) Though the exact extent cannot be quantified, denudation of forests is a major cause of floods.

(c) A statement is attached.

Statement

Steps taken/proposed to be taken to conserve and develop the forests of the country including those in the hilly areas.

(i) The Forest (conservation) Act, 1980 has been enacted to check indiscriminate diversion of forest